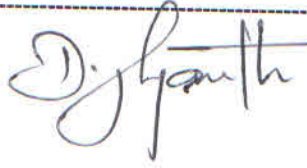


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 09.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.36/2017	-	Admission	66	Sowparnika Integrated Farms Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	K. Dushpantha Kumar 9341223937	Petitioner	

PCS for petitioner is present. Today, the matter is listed for admission. We have seen the file and also the balance sheet, etc. PCS is directed to explain how the petitioner company can be permitted to go with the scheme in view of huge liability towards creditors and that it is a loss making company.

For hearing him, list it on 28.06.2017.


MEMBER (J)


MEMBER (T)